

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 63 /APPTT.

RANCHI DATED THE 20TH DECEMBER, 2024

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Assistant Registrars (Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

Sl. No. 01	Name & Designation of the Officer 02	New allocation/ assignment 03
1.	Sri Mukunda Pandit, Assistant Registrar (Non-Judicial)	Court Office
2.	Sri Sanjeev Kumar Jha, Assistant Registrar (Non-Judicial)	Legal Cell & Chief Justice Conference

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,

Sd/- Manoj Prasad
Registrar General

MEMO NO. 617 /APPTT.

RANCHI DATED THE 20TH DECEMBER, 2024

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ Registrar (Establishment) / Registrar (Judicial)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ the Member Secretary, SCMS/ All the Joint Registrars/ All the Deputy Registrars/ The Deputy Secretary, SCMS/ D.R.-cum-PPS to Hon'ble the Chief Justice/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, P.As' Section/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.


20/12/24
Registrar General